

High Court of Karnataka,
Bengaluru,
Dated: 09th October, 2023

NOTIFICATION NO. HCBB – 247 / 2023

In modification of earlier Notification No. HCBB-177/2023 dated 28th July 2023, the sittings of Hon'ble the Chief Justice and the Hon'ble Judges in the Principal Bench at Bengaluru are arranged in the Court Halls as mentioned below from 25th October 2023.

Sl. No.	Name of the Hon'ble Judges	Court Hall Nos.
1	Hon'ble The Chief Justice	1
2	Hon'ble Mr. Justice G.Narendar	2
3	Hon'ble Mr. Justice P.S.Dinesh Kumar	3
4	Hon'ble Mr. Justice K.Somashekar	4
5	Hon'ble Mrs. Justice K.S.Mudagal	5
6	Hon'ble Mr. Justice Sreenivas Harish Kumar	6
7	Hon'ble Dr. Justice H.B.Prabhakara Sastry	7
8	Hon'ble Mr. Justice Krishna S.Dixit	8
9	Hon'ble Mr. Justice S.G.Pandit	9
10	Hon'ble Mr. Justice B.M.Shyam Prasad	10
11	Hon'ble Mr. Justice Mohammad Nawaz	11
12	Hon'ble Mr. Justice H.T.Narendra Prasad	12
13	Hon'ble Mr. Justice S.R.Krishna Kumar	13
14	Hon'ble Mr. Justice Ashok S. Kinagi	14
15	Hon'ble Mr. Justice Suraj Govindaraj	15
16	Hon'ble Mr. Justice Sachin Shankar Magadum	16
17	Hon'ble Mr. Justice N.S.Sanjay Gowda	17
18	Hon'ble Ms. Justice Jyoti Mulimani	18
19	Hon'ble Mr. Justice R.Nataraj	19

20	Hon'ble Mr. Justice Hemant Chandangoudar	20
21	Hon'ble Mr. Justice M.Nagaprasanna	21
22	Hon'ble Mr. Justice E.S.Indiresh	22
23	Hon'ble Mr. Justice Ravi V. Hosmani	23
24	Hon'ble Mr. Justice S.Vishwajith Shetty	24
25	Hon'ble Mrs. Justice Lalitha Kanneganti	25
26	Hon'ble Mr. Justice V.Srishananda	26
27	Hon'ble Mr. Justice Rajendra Badamikar	27
28	Hon'ble Ms. Justice J.M.Khazi	28
29	Hon'ble Mr. Justice C.M.Poonacha	29
30	Hon'ble Mr. Justice Anil B. Katti	30
31	Hon'ble Mr. Justice G.Basavaraja	31
32	Hon'ble Mr. Justice Umesh M. Adiga	32
33	Hon'ble Mr. Justice T.G.Shivashankare Gowda	33
34	Hon'ble Mr. Justice Venkatesh Naik T	34
35	Hon'ble Mr. Justice Rajesh Rai K	35

By Order of Hon'ble The Chief Justice

Sd/-

(M.Chandrashekar Reddy)

Registrar (Judicial)

Date: 09.10.2023

HIGH COURT OF KARNATAKA AT BENGALURU
ARRANGEMENT OF SITTINGS OF HON'BLE THE CHIEF JUSTICE
AND THE HON'BLE JUDGES WITH SUBJECTS
ASSIGNED TO THEIR LORDSHIPS
WITH EFFECT FROM WEDNESDAY THE 25TH OCTOBER 2023

Priority will be given to old cases

Part A

Sl. No.	SITTINGS AND SUBJECTS	Remarks
1	<p>Hon'ble The Chief Justice & Hon'ble Mr. Justice Krishna S.Dixit</p> <p>All WPs (PIL)</p> <p>WP Green Bench, WP arising under Laws relating to Pollution Control, Environment Protection Act, and Rules framed there under and all other Laws relating to Environment</p> <p>- Preliminary Hearing, Orders and Final Hearing</p> <p>Writ Appeals of the years 2022 and 2023</p> <p>- Admission, Orders and Final Hearing</p> <p>CCC (Civil and Criminal) of the years 2022 and 2023</p> <p>- Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
2	<p>Hon'ble Mr. Justice G.Narendar & Hon'ble Mr. Justice G.Basavaraja</p> <p>Writ Appeals upto 2021</p> <p>- Admission, Orders and Final Hearing</p> <p>MFAs (Matrimonial cases)</p> <p>- Admission, Orders and Final Hearing</p> <p>Writ Petitions (Lokayukta)</p> <p>- Preliminary Hearing, Orders and Final Hearing</p>	<p>Physical hearing / Video Conferencing (optional)</p>

	<p>All Writ Petitions and Civil matters not assigned to any other Division Benches - Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>Writ Petitions pertaining to Professional Courses in Medical, Dental, Engineering – Fee Structure and Seat Matrix - Preliminary Hearing, Orders and Final Hearing</p> <p>Writ Petitions (Edn-Med-Adm) - Preliminary Hearing, Orders and Final Hearing</p> <p>Arbitration matters, Commercial Appeals and Commercial Applications - Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>Specially assigned matters</p>	
<p>3</p>	<p>Hon’ble Mr. Justice P.S.Dinesh Kumar & Hon’ble Mr. Justice T.G.Shivashankare Gowda</p> <p>WP (S-CAT and S-KSAT) upto 2022 - Preliminary Hearing, Orders and Final Hearing</p> <p>All Division Bench Tax matters from 2023 - Admission, Orders and Final Hearing</p> <p>Regular First Appeals from 2014 onwards - Admission, Orders and Final Hearing</p> <p>WP (HC) - Preliminary Hearing, Orders and Final Hearing</p> <p>CCC (Civil and Criminal) upto 2021 - Admission, Orders and Final Hearing</p> <p>RERA Appeals - Admission, Orders and Final Hearing</p> <p>Writ and Civil Referred Case - Admissions, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>

<p>4</p>	<p>Hon'ble Mr. Justice K.Somashekar & Hon'ble Mr. Justice Rajesh Rai K</p> <p>All Division Bench Tax matters upto 2022 - Admission, Orders and Final Hearing</p> <p>WP (S-CAT and S-KSAT) from 2023 - Preliminary Hearing, Orders and Final Hearing</p> <p>MFAs (except Matrimonial cases and AA) - Admission, Orders and Final Hearing</p> <p>Original Side Appeals, Company Appeals u/s 10(F) of the Companies Act - Preliminary Hearing/Admissions, Orders and Final Hearing</p> <p>Execution First Appeals and Execution Second Appeals (Division Bench Matters) - Admissions, Orders and Final Hearing</p> <p>Miscellaneous Second Appeals (PMLA) (Division Bench matters) - Admissions, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
<p>5</p>	<p>Hon'ble Mrs. Justice K.S.Mudagal & Hon'ble Mr. Justice Venkatesh Naik T</p> <p>Regular First Appeals upto 2013 - Admission, Orders and Final Hearing</p> <p>Criminal Appeals (Conviction) - Admission, Orders and Final Hearing</p> <p>Criminal Referred cases - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>

<p>6</p>	<p>Hon'ble Mr. Justice Sreenivas Harish Kumar & Hon'ble Mr. Justice Umesh M. Adiga</p> <p>Criminal Appeals (Acquittal) - Admission, Orders and Final Hearing</p> <p>Criminal Appeals under National Investigation Agency Act - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
<p>7</p>	<p>Hon'ble Dr. Justice H.B.Prabhakara Sastry</p> <p>MFAs (MV and WC/ECA) from 2019 onwards - Admission, Orders and Final Hearing</p> <p>WP (GM-CPC) of the years 2019 and 2020 - Preliminary Hearing, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
<p>8</p>	<p>Hon'ble Mr. Justice S.G.Pandit</p> <p>WP (GM-CPC) from 2021 onwards - Preliminary Hearing, Orders and Final Hearing</p> <p>Civil Petitions - Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
<p>9</p>	<p>Hon'ble Mr. Justice B.M.Shyam Prasad</p> <p>WP (GM-CPC) upto 2018 - Preliminary Hearing, Orders and Final Hearing</p> <p>WP (Tax) - Preliminary Hearing, Orders and Final Hearing</p> <p>WPs (KEB, KLRA, ULC, Cinema, MV, Excise, KVOA, APMC and HRC) - Preliminary Hearing, Orders and Final Hearing</p>	<p>Physical hearing / Video Conferencing (optional)</p>

	<p>Civil Miscellaneous Petitions seeking appointment of Arbitrators under Section 11 of the Arbitration and Conciliation Act, 1996 -Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	
10	<p>Hon'ble Mr. Justice Mohammad Nawaz</p> <p>Criminal Appeals not assigned to the Bench of Hon'ble Mr.Justice Rajendra Badamikar - Admission, Orders and Final Hearing</p> <p>Criminal Petitions U/s 407 of Cr.P.C - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	Physical hearing / Video Conferencing (optional)
11	<p>Hon'ble Mr. Justice H.T.Narendra Prasad</p> <p>MFAs of all categories (except MV and WC/ECA) - Admission, Orders and Final Hearing</p> <p>MFAs (MV and WC/ECA) of the years 2017 and 2018 - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	Physical hearing / Video Conferencing (optional)
12	<p>Hon'ble Mr. Justice S.R.Krishna Kumar</p> <p>Regular First Appeals from 2016 onwards - Admission, Orders and Final Hearing</p> <p>Writ/Civil of the category not specifically assigned to any Bench for – Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	Physical hearing / Video Conferencing (optional)
13	<p>Hon'ble Mr. Justice Ashok S. Kinagi</p> <p>WP (Education and SC/ST) - Preliminary Hearing, Orders and Final Hearing</p>	Physical hearing / Video Conferencing (optional)

	<p>Regular Second Appeals from 2012 to 2015 - Admission, Orders and Final Hearing</p> <p>Thursday and Friday at 2.30 PM RSAs – Final Hearing as per Advance List No.I</p> <p>Specially assigned matter</p>	
14	<p>Hon'ble Mr. Justice Suraj Govindaraj</p> <p>WP (LB) - Preliminary Hearing, Orders and Final Hearing</p> <p>Specially assigned matters</p>	Physical hearing / Video Conferencing (optional)
15	<p>Hon'ble Mr. Justice Sachin Shankar Magadum</p> <p>Regular Second Appeals from 2016 onwards - Admission, Orders and Final Hearing</p> <p>Probate and Succession matters and TOS - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	Physical hearing / Video Conferencing (optional)
16	<p>Hon'ble Mr. Justice N.S.Sanjay Gowda</p> <p>WP (Service) - Preliminary Hearing, Orders and Final Hearing</p> <p>Writ Petitions filed by Judicial Officers and Members of the staff of High Court & District/Trial Courts - Preliminary Hearing, Orders and Final Hearing</p> <p>Specially assigned matters</p>	Physical hearing / Video Conferencing (optional)
17	<p>Hon'ble Ms. Justice Jyoti Mulimani</p> <p>WP (Labour, L-KSRTC and S-KSRTC) - Preliminary Hearing, Orders and Final Hearing</p> <p>Regular Second Appeals upto 2011 - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	Physical hearing / Video Conferencing (optional)

18	<p>Hon'ble Mr. Justice R.Nataraj</p> <p>RPFC, HRRP, LRRP, MSA and CRP - Admission, Orders and Final Hearing</p> <p>Criminal Petitions (U/s 482 of Cr.P.C and Writ Petition filed u/Art. 226 & 227 of the Constitution of India r/w Section 482 Cr.P.C. upto 2021 - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
19	<p>Hon'ble Mr. Justice Hemant Chandangoudar</p> <p>Criminal Petitions (U/s 482 of Cr.P.C and Writ Petition filed u/Art. 226 & 227 of the Constitution of India r/w Section 482 Cr.P.C. from 2022 onwards - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
20	<p>Hon'ble Mr. Justice M.Nagaprasanna</p> <p>WP (GM) - Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>SPECIAL COURT CONSTITUTED FOR DECIDING CRIMINAL MATTERS FILED IN THE HIGH COURT (ALL BENCHES) WHERE THE MEMBERS OF THE STATE OR CENTRAL LEGISLATURE ARE ACCUSED</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
21	<p>Hon'ble Mr. Justice E.S.Indiresh</p> <p>WPs (LR and KLR) - Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>

<p>22</p>	<p>Hon'ble Mr. Justice Ravi V. Hosmani</p> <p>WPs (LA and BDA) - Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
<p>23</p>	<p>Hon'ble Mr. Justice S.Vishwajith Shetty</p> <p>Criminal Petitions U/s 438 and 439 of Cr.P.C - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
<p>24</p>	<p>Hon'ble Mrs. Justice Lalitha Kanneganti</p> <p>MFAs (MV and WC/ECA) upto 2016 - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
<p>25</p>	<p>Hon'ble Mr. Justice V.Srishananda</p> <p>Regular First Appeals upto 2015 - Admission, Orders and Final Hearing</p> <p>Execution First Appeals and Execution Second Appeals (Single Judge matters) - Admission, Orders and Final Hearing</p> <p>Intellectual Property Rights Cases including Referred Original Suits - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
<p>26</p>	<p>Hon'ble Mr. Justice Rajendra Badamikar</p> <p>Criminal Appeals (Acquittal) - Admission, Orders and Final Hearing</p> <p>Thursday and Friday at 2.30 PM RSAs – Final Hearing as per Advance List No.II</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>

<p>27</p>	<p>Hon'ble Ms. Justice J.M.Khazi</p> <p>Criminal Revision Petitions from 2019 onwards - Admission, Orders and Final Hearing</p> <p>Thursday and Friday at 2.30 PM</p> <p>RSAs – Final Hearing as per Advance List No.III</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
<p>28</p>	<p>Hon'ble Mr. Justice C.M.Poonacha</p> <p>WP (CS) - Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>All Company matters - Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>Arbitration Petition – Interim Measure, Arbitration Petition (Enforcement of Foreign Arbitral Award) and Commercial Suit - Preliminary Hearing/Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>
<p>29</p>	<p>Hon'ble Mr. Justice Anil B. Katti</p> <p>Criminal Revision Petitions upto 2018 - Admission, Orders and Final Hearing</p> <p>Thursday and Friday at 2.30 PM</p> <p>RFAs – Final Hearing as per Advance List No.IV</p> <p>Specially assigned matters</p>	<p>Physical hearing / Video Conferencing (optional)</p>

Part – B

Hon'ble the Chief Justice and Hon'ble Judges sitting in Division Benches will take up matters whenever Their Lordships sit Single:

Sl. No.	Names of the Hon'ble Judges	Subjects
1	Hon'ble The Chief Justice	Writ Petition (GM-CPC)
2	Hon'ble Mr. Justice G.Narendar	Writ Petition (GM-CPC)
3	Hon'ble Mr. Justice P.S.Dinesh Kumar	Writ Petition (GM)
4	Hon'ble Mr. Justice K.Somashekar	Criminal Revision Petitions
5	Hon'ble Mrs. Justice K.S.Mudagal	Criminal Appeals
6	Hon'ble Mr. Justice Sreenivas Harish Kumar	Criminal Revision Petitions
7	Hon'ble Mr. Justice Krishna S. Dixit	Writ Petition (GM)
8	Hon'ble Mr. Justice G.Basavaraja	Criminal Appeals
9	Hon'ble Mr. Justice Umesh M. Adiga	Regular First Appeals
10	Hon'ble Mr. Justice T.G.Shivashankare Gowda	MFAs (MV & WC/ECA)
11	Hon'ble Mr. Justice Venkatesh Naik T	Criminal Revision Petitions
12	Hon'ble Mr. Justice Rajesh Rai K	Criminal Appeals

NOTES:

- 1. Memos for urgent Preliminary Hearing/Admission, Orders and Hearing shall be moved by the Advocates/party-in-persons as per the SOP dated 3rd February 2022.**
2. In case of following newly filed cases, memo for posting will not be entertained. The same shall be listed automatically as notified:

- (a) **All Criminal Petitions U/s 438, 439 and 482 of Cr. P.C., Writ Petitions under Article 226 r/w Sec. 482 of Cr.P.C, Criminal Revision Petitions and Criminal Appeals – 4th day from the date of filing.**
- (b) **All Writ Petitions and Writ Appeals – 5th day from the date of filing.**
- (c) **All Civil matters – 5th day from the date of filing.**

(The General Holidays shall be excluded for counting the days)

3. No case will be entertained at the residence of the Hon'ble Judges without the specific order of Hon'ble the Chief Justice and in case Hon'ble the Chief Justice is not available, the next Senior most Judge available.

By Order of Hon'ble The Chief Justice

Sd/-

**(M.Chandrashekar Reddy)
Registrar (Judicial)**

Date: 09.10.2023

ADVANCE LIST NO. 1 OF 2023 (BLR)

**STATEMENT SHOWING LIST OF CASES PENDING
FOR FINAL HEARING IN RSA MATTERS PERTAINING TO
SB**

SL. NO.	CASE NUMBER	YEAR	Adv. For Appellant	Adv. For Respondent
1.	110	2007	SUDHA.S.N	P.USMAN FOR M/S HEGDE ASSOCIATES FOR PROPOSED R1b TO R1e C.R.SUBRAMANYA FOR R7 R2 TO R4 & R8 ARE SD V/O DTD 29.08.2011, APPEAL AS AGAINST R5 & R6 STANDS DISMISSED V/O DTD 13.03.2018 R1b TO R1d ARE LRS OF DECEASED R1a
2.	498	2007	G.B.NANDISH GOWDA & NARAYAN.S FOR APPELLANT (NOC VK FILED)	ADDL. GOVT. PLEADER IS DIRECTED TO TAKE NOTICE FOR R2 AS PER ORDER DATED 26.08.2009 (MA NOT FILED) SATISH.M.DODDAMANI FOR R1d, R1e & R1g V/O DTD 16.04.2012, R1b & R1c ARE SERVICE H/S V/O DTD 06.02.2012, NOTICE TO R1a IS H/S V/O DTD 06.03.2020, R1a TO R1e & R1g ARE TREATED AS LRS OF DECEASED R1f
3.	663	2007	M.JAYA PRAKASH REDDY	FAYAZ SAB.B.G & R.RAVI KUMAR FOR R2 FAYAZ SAB.B.G FOR R1 & R3 R4, R5, R7 ARE SD V/O DTD 31.10.2012 , R6 SERVICE H/S
4.	743	2007	M.B.NARGUND	R.KOTHWAL FOR RESPONDENT
5.	823	2007	VIDYA SELVAMONEY & KARTHIK.P.m FOR M/S NAG ASSOCIATES FOR A1c TO A1f (VK FILED) RAKSHIT.K.N & RAVICHANDRA.S.N FOR A1a & A1b	V.M.LAXMIPATHI FOR R1a R1b(a) TO R1b(c) ARE SD
6.	842	2007	N.DINESH RAO	M.VIJAYA KRISHNA BHAT FOR RESPONDENT

				V/O DTD 13.06.2017, IA.1/2017 TO IA.3/2017 ARE ALLOWED & CAUSE TITLE IS AMENDED
7.	854	2007	B.M.SIDDAPPA FOR A1a & A1b SPOORTHY HEGADE NAGARAJ FOR A2, A3a TO A3c	RUBEN JACOB & D.P.MAHESH FOR RESPONDENT
8.	856	2007	C.SHANKAR REDDY	K.R.ANANTHA MURTHY, B.N.SUDHA FOR C/R6 (a TO g) S.H.PRASHANTH, SUBRAMANYA PRASAD, JAYKUMAR.N.D FOR PROPOSED IMPEADING R11 V/O DTD 13.07.2017, A1, R2, R3, R5 & R7 ARE LRS OF DECEASED R1 R4a TO R4c ARE SD V/O DTD 09.01.2023, NOTICE ON R2, R3 & R5 IS H/S V/O DTD 09.01.2023, NO PURPOSE WILL BE SERVED IN ISSUING NOTICE TO R7 R5a TO R5d, R8 & PROPOSED IMPEADING R9 & R10 ARE SD
	A/W 1183	2007	C.SHANKAR REDDY	K.R.ANANTHA MURTHY, B.N.SUDHA FOR C/R1 TO C/R7 B.S.SHASHI BHUSHAN FOR R17 R8, R10, R11, R13, R15, R16 & R18 ARE SD R12(a TO c), R14b ARE SD V/O DTD 13.07.2017, APPELLANT, R8, R10, R11 TO R13 ARE LRS OF DECEASED R9 V/O DTD 20.03.2020, NOTICE ON R14a IS H/S R13a TO R13d ARE SD
9.	964	2007	P.N.NANJA REDDY	HANUMANATHA REDDY, SAHUKAR FOR C/R2 TO C/R4 V/O DTD 13.07.2023, APPEAL AGAINST R1 STANDS ABATED
10.	1124	2007	C.SHANKAR REDDY (V/O DTD 28.02.2023)	R1 TO R6 ARE SD
11.	1186	2007	PRAVEEN KUMAR RAIKOTE	H.B.CHANDRASHEKAR FOR R2 TO R4 SRIDHAR.C.K FOR R11(i) TO R11(iii) R5, R6, R8 TO R10, R12(1) & R12(2) ARE SD

				V/O DTD 23.06.2016, NOTICE TO R7 IS H/S V/O DTD 16.01.2013, R11(i) TO R11(iii) ARE TREATED AS LRS OF DECEASED R11(iv) V/O DTD 05.11.2012, R2 TO R4 ARE TREATED AS LRS OF DECEASED R1
12.	1220	2007	G.S.BALAGANGADHAR	S.V.PRAKASH FOR C/RESPONDENT
13.	1268	2007	B.K.MANJUNATH V/O DTD 31.01.2022, A2a & A3 STANDS ABATED	L.S.SHEKAR FOR C/R1 & C/R2
14.	1284	2007	MURALI.N	T.KODANDARAMA FOR R1 TO R4
15.	1298	2007	ARAVIND REDDY.H & ANJINAPPA.B FOR LRS OF DECEASED A5 AS A5a TO A5c (VK FILED) ARAVIND REDDY FOR A1b, A1c, A2 & A3 ARAVIND REDDY FOR LRS OF DECEASED A4 AS A4a TO A4c (VK FILED)	S.V.PRAKASH, UMESH MOOLIMANI FOR R2(2), R2(3) & R3 TO R10 K.VENKATA REDDY FOR R2, R4 TO R8 & R10 (VK RETURNED) V/O DTD 12.02.2018, SRI K.VENKATA REDDY, ADV. UNDERTAKES TO FILE VK FOR R9 (VK NOT FILED) V/O DTD 03.01.2023, SRI S.V.PRAKASH IS DIRECTED TO ACCEPT NOTICE FOR R2(4), VK FILED ON 01.02.2023 V/O DTD 05.08.2008, R2 TO R10 ARE TREATED AS LRS OF R1 V/O DTD 08.09.2022, R2(2) & R2(3) ARE TREATED AS LRS OF DECEASED R2(1) V/O DTD 07.02.2023, THE COUNSEL FOR APPELLANT HAS AMENDED CAUSE TITLE & HE HAS FURNISHED AMENDED CAUSE TITLE (FILE IN COURT AS PER ORDER DTD 14.02.2023)
16.	1319	2007	G.BALAKRISHNA SHASTRY	V.SRINIVAS FOR R2a R2b TO R2e ARE MINORS REP. BY R2a V/O DTD 10.06.2010, NOTICE TO R1, R3 & R4 IS DISPENSED WITH
17.	1435	2007	H.N.M.PRASAD	MAHESH ON BEHALF OF SRI VIJAYA KUMAR FOR R1, R2,

				R3a, R3c TO R3h (SRI MAHESH HAS NOT FILED VK) V/O DTD 07.11.2014 R3b IS SD
18.	1535 C/W	2007	B.M.SIDDAPPA	B.K.MANJUNATH FOR RESPONDENT
	1534	2007	B.M.SIDDAPPA	B.K.MANJUNATH FOR R1 TO R3
19.	1584	2007	B.V.PUTTE GOWDA	B.V.MALLA REDDY FOR R1 & R2 S.K.VENKATA REDDY FOR R4, R6 & R7 MAHANTESH.S.HOSMATH FOR R5
	C/W			
	1583	2007	SAMEER.S.N & MOUNITH.A.R FOR APPELLANT B.V.PUTTEGOWDA FOR APPELLANT	S.K.VENKATA REDDY FOR R4, R6 & R7 B.V.MALLA REDDY FOR C/R1 & C/R2 MAHANTESH.S.HOSMATH FOR R5 V/O DTD 06.09.2012, LRS OF R3 ARE ALREADY ON RECORD
20.	1631	2007	K.V.NARASIMHAN	M.B.CHANDRA CHOODA FOR R2 R1a IS SD
21.	1686	2007	K.V.NARASIMHAN FOR A1a TO A1e	M.R.RAJAGOPAL, H.N.BASAVARAJU FOR RESPONDENT
22.	1725	2007	B.N.MURALIDHAR	HARSH DESAI FOR R2a, R2b, R2d & R2e R2c IS SD V/O DTD 04.12.2012, SERVICE OF NOTICE ON R1a TO R1d IS H/S
23.	1744	2007	A.NAGARAJAPPA	Y.K.NARAYANA SHARMA & Y.V.PRAKASH FOR R1a TO R1c, R3, R5, R6, R8 & R9 S.N.SAMEER & J.ARUN FOR R2 & R4 R7 IS SD
24.	1762	2007	N.DINESH RAO	V/O DTD 25.11.2019, SRI PADUBIDRI MOHAN RAO FOR C/RESPONDENT
25.	1827	2007	B.SHARATH KUMAR	M.KRISHNAPPA FOR R1a T R1f V.RANGARAMU & SANTOSH KUMAR FOR R1a TO R1c, R1e & R1f
26.	1906	2007	VIJAYA KRISHNA BHAT.M	B.L.KUMAR FOR R1 TO R3

				R4 IS SD
27.	1918	2007	A.M.SURESH REDDY V/O DTD 13.06.2023, A1 & A2 ARE LRS OF DECEASED A3	K.V.NARASIMHAN FOR R1a TO R1c M.SHIVAPRAKASH FOR R3a, R3c & R3d R2(i) & R2(ii) ARE SD V/O DTD 16.04.2018, SERVICE OF NOTICE TO R3b IS H/S
28.	1945	2007	KOLAR & KOLAR	V/O DTD 26.02.2009, R1 DELETED AKKAMAHADEVI HIREMATH FOR R2 TO R6
29.	2001	2007	B.L.ACHARYA	M/S SREEVATSA ASSOCIATES BY SRI M.UMASHANKAR, KAVITHA, ANUSHREE & SATYEN BAJAJ FOR RESPONDENT
30.	2166	2007	V.ANAND, MAHESH.H.V	K.SRINIVASA FOR RESPONDENT (NOC VK FILED) JAGADISH.D.HIREMATH FOR RESPONDENT
31.	2267	2007	K.V.NARASIMHAN V/O DTD 08.02.2011, A2 & A3 ARE TREATED AS LRS OF DECEASED A1	A.RAVISHANKAR FOR RESPONDENT
32.	2398	2007	H.C.SHIVARAMU	M.SHIVAPPA ASSOCIATES FOR R1a
33.	2399	2007	O.SHIVARAMA BHAT	PRASANNA.V.R FOR C/R1 R2a TO R2e & R3 SD
34.	2403	2007	LAKSHMY IYENGAR & JAYARAMA.V	V/O DTD 11.04.2018, APPEAL AGAINST R1 IS ABATED R2 IS SD V/O DTD 03.08.2023, APPEAL AGAINST R3 ABATES
35.	2407	2007	P.S.MANJUNATH	G.A.SRIKANTE GOWDA FOR RESPONDENT
36.	2488	2007	N.THIMMEGOWDA S.B.HALLI	V/O DTD 17.04.2021, APPEAL AGAINST R2 & R3 STANDS ABATED R4 IS SD V/O DTD 13.07.2023, THE APPEAL AS AGAINST R1 STANDS ABATED
37.	2660	2007	B.V.RAMAN	P.MAHESH FOR R1a TO R1e
38.	2630	2007	G.BALAKRISHNA SHASTRY	S.SHEKAR SHETTY FOR R1 & R2 (NOC) G.R.PRAKASH FOR R1 (NOC VK FILED)
	C/W			

	2631	2007	G.BALAKRISHNA SHASTRY	N.R.NAGARAJ FOR R1 & R2 G.R.PRAKASH FOR R1 (NOC VK FILED) S.SHEKAR SHETTY FOR RESPONDENTS (NOC)
39.	2671	2007	M.B.CHANDRA CHOODA	V.B.SHIVAKUMAR FOR R1d (NOC VK FILED) C.V.KRISHNAN FOR R1a TO R1e (NOC GIVEN TO R1d) R2 SD
40.	2672	2007	VENKATESH.R.BHAGAT	R.SHSASHIDHARA
41.	2681 C/W 2702	2007 2007	A.V.GANGADHARAPPA & G.RAVISHANKAR FOR A.V.G.ASSOCIATES V.VISWANATH	V.VISHWANATHA SETTY FOR R1a TO R1e (R1d & R1e ARE MINORS, REP. BY R1c) V.VISWANATH FOR R2 A.V.GANGADHARAPPA & G.RAVISHANKAR FOR A.V.G.ASSOCIATES FOR R1 TO R3 (NOC VK FILED)
42.	2739	2007	V.P.KULKARNI	K.S.VYASA RAO
43.	2788	2007	C.G.GOPALASWAMY & NAGARAJUN.N FOR A1a TO A1c (NOC VK FILED) M.MOHAN KUMAR & E.VENKATARAMAI REDDY FOR APPELLAND (NOC GIVEN)	M.NAGESHA FOR RESPONDENT
44.	2801	2007	M/S KESVY & CO.,	T.BASAVARAJ & B.M.SIDDAPPA FOR R1a to R1d
45.	2804	2007	G.BALAKRISHNA SHASTRY	P.CHIDANANDA FOR R1 S.N.KUMARASWAMY FOR R3 M.V.VEDACHALA FOR R2, R5 TO R7 R6 & R7 ARE MINORS, REP. BY R5 R4 IS SD
46.	2814	2007	H.KANTHARAJA	P.H.VIRUPAKSHIAH FOR R1, R3 TO R5 R2 & R6 ARE SD V/O DTD 24.01.2012, R1 TO R6 ARE TREATED AS LRS OF DECEASED R7
47.	2861	2007	M.JAI PRAKASH REDDY	SUMANA BALIGA.M, VIDYALATHA.B.V. FOR R2 V/O DTD 27.10.2022, APPEAL AGAINST R1 IS DISMISSED AS ABATED V/O DTD 05.01.2011,

				SUBSTANTIAL QUESTION OF LAW IS FRAMED
48.	2920	2007	B.M.SIDDAPPA	GOVERNMENT ADV. FOR R1 TO R3 V/O DTD 30.02.2010, APPELLANTS ARE TREATED AS LRS OF DECEASED R4
49.	1587	2008	P.D.SURANA	SHIVAYOGI.B.HALLUR FOR R1a & R3 V/O DTD 11.09.2018, APPEAL AGAINST R2 STANDS ABATED
50.	1818	2008	K.SHRIHARI	P.PRASANNA KUMAR FOR RESPONDENT

ADVANCE LIST NO. 2 OF 2023 (BLR)

**STATEMENT SHOWING LIST OF CASES PENDING
FOR FINAL HEARING IN RSA MATTERS PERTAINING TO
SB**

SL. NO.	CASE NUMBER	YEAR	Adv. For Appellant	Adv. For Respondent
1.	2981	2007	BIPIN HEGDE	P.C.TRIVENI & VEDAVATHI FOR R1 TO R4 R5 TO R13 ARE SD
2.	2999 C/W 3008	2007 2007	B.M.SIDDAPPA B.M.SIDDAPPA	R1a, R1c TO R1f, R2 & R3 SD V/O DTD 21.01.2016, R1b IS TREATED AS SD P.M.SIDDAMALLAPPA FOR MYLARAIAH ASSOCIATES FOR R1a TO R1c & R2 TO R4 V/O DTD 05.11.2014, R2 TO R4 ARE TREATED AS LRS OF DECEASED R1
3.	3031	2007	K.V.NARASIMHAN FOR A1a TO A1c	H.S.CHANDRA MOULI FOR R1a, R1d, R1e, R2a TO R2d & R3 R2e IS SD R1b, R1c, R1h, R1i & R1g ARE SD V/O DTD 01.08.2017, NOTICE TO R1f & R1j IS H/S
4.	3059	2007	PATEL.D.KAREGOWDA	G.BALAKRISHNA SHASTRY FOR R3 B.M.SIDDAPPA FOR R5 R1a TO R1c, R2, R4, R5a & R5b ARE SD
5.	3064	2007	K.V.SHYAMA PRASAD FOR A1, A3 TO A9 NATARAJ & MOHAN KUMAR FOR A2	A.KESHAVA BHAT FOR R1a TO R1d, R3 & R4 R2 IS SD
6.	3065	2007	K.SHASHIKANTH PRASAD	R2 TO R4 SD R1 IS DEAD AS PER CAUSE TITLE
7.	3104	2007	G.JAYASHREE	R1 TO R3 & R5 ARE SD V/O DTD 30.06.2017, APPEAL IS DISMISSED AS AGAINST R4
8.	3121	2007	VARDHAMAN.V.GUNJAL	K.V.NARASIMHAN FOR R1a TO R1d (AS PER ORDER DTD:22.09.2022) (VK NOT FILED)
9.	3168	2007	H.K.KENCHEGOWDA &	S.NAGARAJA FOR R1a

			K.R.LINGARAJU FOR APPELLANTS G.BALAKRISHNA SHASTRY FOR A4 (NOC VK FILED)	S.NAGARAJA, SIDDESH.V & THYAGARAJA.B FOR R1b V/O DTD 30.03.2012, APPEAL ABATES AS AGAINST R2 & R3 LAKSHMINARAYANA FOR R4 & R5 V/O DTD 12.03.2018, R1b DELETED & R1a & R1c ARE PERMITTED TO BE BROUGHT ON RECORD AS R1a & R1b RESPECTIVELY
10.	54	2008	VENKATACHALA	VISHNUBHAT FOR RESPONDENT
11.	95 C/W 96	2008 2008	H.S.SUHAS FOR APPELLANTS KESVY & CO., FOR APPELLANTS H.S.SUHAS FOR APELLANTS KESVY & CO., FOR APPELLANTS	ARAVIND.V.CHAVAN FOR R3 R1 & R2 SD CHIKKANNA FOR R2 R1 IS SD
12.	260 C/W 261	2008 2008	G.C.SHANMUKHA G.C.SHANMUKHA	REUBEN JACOB FOR RESPONDENT REUBEN JACOB FOR R1 & R2
13.	358	2008	R.CHANDRANNA	T.PRAKASH FOR R1a TO R1d & R1g V/O DTD 01.07.2016, APPEAL DISMISSED AGAINST R1e, R1f & R1h STAND DISMISSED
14.	380	2008	K.HANUMANTHARAYAPPA	G.VENKATASUBBA RAO FOR RESPONDENT
15.	408 C/W 167	2008 2008	VINOD REDDY.V C.PRAKASH	K.V.NARASIMHAN FOR R1a TO R1d C.PRAKASH FOR R2 K.V.NARASIMHAN FOR R1a TO R1d C.R.SUBRAMANYA FOR IMPLEADING R1 TO R3 B.K.KUMAR FOR R4 G.PAPI REDDY, DESIGNATED SENIOR COUNSEL TAKEN NOTICE FOR R2a TO R2h (VK NOT FILED)
16.	462	2008	MITHUN.G.A FOR APPELLANT (AS PER ORDER DATED 19.01.2022) (VK NOT FILED)	G.R.LAKSHMIPATHY REDDY FOR R5a TO R5e R3 & R4 ARE SD R1 & R2 ARE DEAD AS PER CAUSE TITLE

17.	466	2008	M.ASWATHNARAYANA REDDY	V.N.MAHADEVA REDDY FOR R1 & R5 H.C.SHIVARAMU FOR R2 TO R4 & R6 R7 SD
18.	477	2008	G.A.SRIKANTE GOWDA	GIRIDHAR.H, RANJITH.H.M & RAKESH.T.M FOR R1a TO R1d (VK FILED ON 13.09.2023) S.VISWESWARAIAH FOR RESPONDENT
19.	589 C/W	2008	G.S.BHAT	AJAY KUMAR PATIL FOR RESPONDENT
	590	2008	G.S.BHAT	AJAY KUMAR PATIL FOR RESPONDENT
20.	707	2008	D.J.SATHISHA	MURALIDHAR.S FOR R1 TO R3
21.	825	2008	ASHOK HARANAHALLI	Y.D.HARSHA FOR C/R1 TO R9 P.MAHESHA FOR R10 TO R13
22.	907	2008	K.V.NARASIMHAN	H.JAYAKARA SHETTY FOR RESPONDENT
23.	964	2008	B.VISWESWARAIAH	PRABHAKAR.L.SHETTY FOR R1 TO R3
24.	1042	2008	R.D.RENUKARADHYA	R2b, R2d, R2f, R2c(i) TO R2c(iii), R3, R4a, R4b ARE SD V/O DTD 06.01.2010, R1c DEEMED TO HAVE BEEN SD V/O DTD 02.11.2009, NOTICE TO R1a, R1b & R1d IS H/S V/O DTD 25.01.2017, SERVICE OF NOTICE TO R2e IS H/S V/O DTD 27.06.2017, R2b TO R2f ARE TREATED AS LRS OF DECEASED R2a V/O DTD 22.01.2018, SERVICE OF NOTICE ON R2c(iv) & 2c(v) IS H/S
25.	1132	2008	K.V.NARASIMHAN	K.SREEDHAR ASSOCIATES FOR R1 R2 SD
26.	1180	2008	S.C.VIJAYA KUMAR	M.V.MAHESHWARAPPA FOR R2 R1a SD V/O DTD 24.08.2011, APPEAL AGAINST R1b IS DISMISSED
27.	1191	2008	K.CHANDRANATH ARIGA	K.SHASHIKANTH PRASAD FOR R2
28.	1218	2008	ZAHEER AHMED	A.ANAND SHETTY FOR RESPONDENT PRASANNA.V.R FOR RESPONDENT

29.	1235	2008	G.BALAKRISHNA SHASTRY	H.KANTHARAJA FOR R1b, R1c & R2 N.G.SREEDHAR FOR R5b TO R5d & R7 R1d, R5e, R5f ARE SD V/O DTD 16.07.2012, NOTICE TO R6 IS H/S V/O DTD 21.08.2014, NOTICE TO R1f, R5g IS DISPENSED WITH V/O DTD 18.07.2018, APPEAL AGAINST R1a STANDS ABATED V/O DTD 05.09.2018, APPEAL STANDS ABATED AS AGAINST R3, R5a V/O DTD 21.12.2018, R5b TO R5d ARE LRS OF R5a V/O DTD 04.09.2015, NOTICE TO R4 IS H/S V/O DTD 20.03.2019, APPEAL ABATES AS AGAINST R1e
30.	1277	2008	ASHOK HARANAHALLI	S.K.MANJUNATHA FOR RESPONDENT
31.	1296	2008	V.VINOD REDDY	T.M.VENKATA REDDY FOR C/R1 V/O DTD 28.08.2009, NOTICE TO R2 IS DISPENSED WITH
32.	1380	2008	D.R.BASAVARAJAPPA	K.RAGHVENDRA RAO FOR R1 TO R6 K.RAGHAVENDRA RAO FOR PROPOSED R3a R1a TO R1c & R2a TO R2c ARE SD
33.	1400	2008	H.KANTHARAJA	PATEL.D.KAREGOWDA FOR R1 TO R12
34.	1411	2008	B.K.MANJUNATH	S.C.VIJAYAKUMAR FOR R1a TO R1c
35.	1454	2008	L.G.GOPALASWAMY (NOC)	T.SESHAGIRI RAO FOR C/R-1a TO C/R1g YOUNS ALI KHAN FOR R16, R18a TO R18c, R19 & R20 G.M.PARAMASHIVIAIAH FOR R21, R30 (NOC NOT FILED IN R/O R21) R2 TO R11, R13a TO R13d, R14, R15, R22, R24, R27, R31, R32, R34 TO R37, R40, R42, R45 & R46 ARE SD V/O DTD 30.09.2015, R12, R23,

				R26, R29, R38, R39a TO R39c, R43 & R44 ARE H/S BY WAY OF PAPER PUBLICATION V/O DTD 26.09.2014, NOTICE TO R47 IS H/S V/O DTD 27.09.2016 APPEAL ABATES AGAINST R18b & R41 V/O DTD 02.11.2016, APPEAL STANDS DISMISSED AS AGAINST THE DECEASED R25, R28, R33
36.	1550	2008	B.K.MANJUNATH (NOC VK FILED)	M.G.SATEESHA FOR R3 R1, R2 & R4 SD
37.	1562	2008	HANUMANTHARAYA.D FOR A1 MITHUN.G.A FOR APPELLANTS (VK NOT FILED) (V/O DTD 08.02.2022)	JAGADEESH MUNDARAGI FOR R1 & R2 KIRAN KUMAR FOR R3 L.VIJAYA KUMAR FOR R7 (V/O DTD 07.08.2015 – VK NOT FILED) R.B.SADASHIVAPPA FOR R5b, R5c, R5e R4, R5a, R5g, R6a & R6b ARE SD V/O DTD 21.03.2019, R6c IS DELETED V/O DTD 26.04.2019, SERVICE OF NOTICE ON R5d & R5f IS H/S BY WAY OF PAPER PUBLICATION JAGADISH MUNDARAJI & ANANDA.V FOR R1 & R2
	C/W			
	1365	2008	JAGADEESH MUNDARAGI	R.B.SADASHIVAPPA FOR R6b, R6c & R6e
	RSA.CROB. 5/2017		L.VIJAYAKUAMR FOR CROSS OBJECTOR	L.VIJAYAKUMAR FOR R7, R8 & R10 (VK FILED) R1 TO R4, R5a, R5c, R6a, R9 ARE SD V/O DTD 31.07.2019, SERVICE OF NOTICE TO R5b, R6d, R6f & R6g IS H/S BY WAY OF PAPER PUBLICATION
38.	1577	2008	M.B.CHANDRA CHOODA	M.VINAYA KEERTHI FOR R1a TO R1c V/O DTD 22.01.2014, SERVICE OF NOTICE ON R1d IS H/S
39.	1626	2008	A.V.GANGADHARAPPA & G.RAVISHANKAR FOR	HARISH.H.V FOR R4 & R5 R3 IS SD

			A.V.G.ASSOCIATES	V/O DTD 24.04.2011, APPEAL AS AGAINST R1 & R2 DISMISSED
40.	1651	2008	PRAKASH JDADHAV	HCGA FOR RESPONDENT (MOA FILED)
41.	1692	2008	B.S.JEEVAN KUMAR FOR A1a TO A1d J.P.UDGATA FOR A2 & A3	S.GURUPRASAD FOR R1b, R1c, R2b TO R2d & R6 V/O DTD 22.10.2018, SERVICE OF NOTICE ON R1a, R1c TO R1e, R2b, R3, R4 & R6 H/S BY WAY OF PAPER PUBLICATION R2a & R5 ARE SD
42.	1714	2008	B.M.SIDDAPPA	R2, R3, R5a, R5b, R6 TO R10 ARE SD V/O DTD 24.07.2013, R2 TO R5 ARE THE LRS OF DECEASED R1 V/O DTD 24.03.2017, APPEAL AGAINST R4 IS DISMISSED
43.	1718	2008	S.NAGARAJA	K.RAMBHAT & ASSOCIATES FOR R1a TO R1c
44.	1756	2008	M.NARAYANA REDDY	B.C.CHETHAN FOR R1a TO R1c R2, R4 TO R6 & R8 ARE SD V/O DTD 05.08.2013, R3 ABATED V/O DTD 24.07.2013, R7 ABATED
45.	1807	2008	H.P.LEELADHAR	MADHUKAR NADIG & D.GOVINDA RAJU FOR R1a TO R1d
46.	1810	2008	RUBEN JACOB	F.V.PATIL & S.S.HEVERI FOR R1 TO R4
47.	1932	2008	K.R.RAMESH	H.KANTHARAJA FOR C/R1 H.K.KENCHEGOWDA FOR R3 TO R6 R2a TO R2d & R2f ARE SD ON MISC.CIVIL.NO.10305/2011 V/O DTD 10.03.2017, APPEAL AGAINST R2e IS DISMISSED
48.	1952	2008	B.M.SIDDAPPA	S.D.N.PRASAD FOR R1 VP DTD 03.02.2012, PAPER PUBLICATION ACCEPTED IN R/O R2 R3 SD
49.	1954	2008	K.V.NARASIMHAN	SHARADHA.H.V FOR R2 HARISH.H.V FOR R1 R4 & R5 SD V/O DTD 29.05.2019, THE APPELLANT IS TREATED AS

	C/W 1955	2008	K.V.NARASIMHAN	<p>ONE OF THE LR OF DECEASED R3 V/O DTD 24.06.2016, R1, R2, R4 & R5 ARE LRS OF DECEASED R3</p> <p>SHARADHA.H.V FOR R2 HARISH.H.V FOR R1 R4 & R5 SD V/O DTD 29.05.2019, APPELLANT IS TREATED AS ONE OF THE LRS OF DECEASED R3 V/O DTD 24.06.2016, R1, R2, R4 & R5 ARE LRS OF DECEASED R3</p>
50.	1960	2008	B.S.KRISHNA	<p>P.NATARAJU & ASSOCIATES FOR C/R1g R1b(1) TO R1b(5), R1c & R1e ARE SD R1a DECEASED BY LRS R1b TO R1g V/O DTD 03.08.2016, R1d & R1f SERVICE OF NOTICE IS H/S BY WAY OF PAPER PUBLICATION V/O DTD 18.09.2017, NOTICE TO R2 IS H/S BY WAY OF PAPER PUBLICATION</p>

ADVANCE LIST NO. 3 OF 2023 (BLR)

**STATEMENT SHOWING LIST OF CASES PENDING
FOR FINAL HEARING IN RSA MATTERS PERTAINING TO
SB**

SL. NO.	CASE NUMBER	YEAR	Adv. For Appellant	Adv. For Respondent
1.	2035	2008	A.V.GANGADHARAPPA & G.RAVISHANKAR FOR A.V.G.ASSOCIATES	M.B.NARGUND FOR R1 SONA VAKKUND & KSHAMA NARGUND FOR R2a
2.	2036	2008	N.PRASAD	V/O DTD 18.09.2017, NOTICE TO RESPONDENT IS ACCEPTED
3.	2051 C/W 2033	2008 2013	V.VISWANATH V.VISHWANATH SHETTY & M.K.SHIVARAJU	M.A.VENUGOPAL FOR R1 (NOC VK FILED) B.R.VISWANATH FOR R1 (NOC GIVEN) R2 SD M.A.VENUGOPAL & AFSARUNNISA FOR R2 R1 SD
4.	2073	2008	VENKATESH.R.BHAGAT	RESPONDENTS ARE SD
5.	2075 C/W 935	2008 2010	K.S.HARISH & H.R.GIRIDHAR FOR APPELLANT (NOC VK FILED) RAGHU.H FOR APPELLANT (NOC GIVEN) T.SESHAGIRI RAO FOR APPELLANT (NOC GIVEN) RAMESH.P.KULKARNI (NOC VK FILED)	RAMESH.P.KULKARNI FOR RESPONDENT RAGHU.H FOR RESPONDENT (NOC GIVEN) T.SESHAGIRI RAO FOR RESPONDENT (NOC GIVEN)
6.	2079	2008	K.CHANDRANATH ARIGA	PUNDIKAI ISHWARA BHAT & RAMESH.D.L FOR R1c R1a & R1b SD
7.	2082	2008	B.C.RAJEEVA	B.KESHAVA MURTHY FOR RESPONDENT
8.	2129	2008	Y.K.NARAYANA SHARMA & Y.V.PRAKASH	R1 SD V/O DTD 22.05.2012, R2 IS DISPENSED WITH
9.	2175 C/W 2200	2008 2008	P.MAHESHA P.MAHESHA	G.B.MANJUNATHA FOR R1a TO R1d G.B.MANJUNATHA FOR R1a TO R1d

10.	2178	2008	B.S.NAGARAJU	H.KANTHARAJU FOR R1a TO R1g V/O DTD 03.03.2023, SERVICE IN R/O R1f(b) IS H/S
11.	2192	2008	M.SHIVAPPA ASSOCIATES	T.A.KARUMBALIAH & P.C.VINITHA FOR R1 & R2 (NOC) P.MAHESH FOR C/R1 & R2
12.	2271	2008	P.JAGANNATHAN FOR A1e (NOC VK FILED) P.M.NARAYANA SWAMY FOR APPELLANTS (NOC GIVEN IN R/O A1e)	RAGHAVENDRA.V FOR R1 (NOC VK FILED) R2 SD
13.	2392	2008	M.VEERABHADRAIAH	V.VISWANATH & M.K.SRINIVAS FOR C/R6 & R7 R4 & R5 SD V/O DTD 30.08.2010, SERVICE OF NOTICE TO R1 TO R3 IS DISPENSED WITH
14.	2445	2008	G.PAPI REDDY	T.PRAKASH FOR C/R1 & R5 L.VIJAYAKUMAR FOR R6a, R6b, R6d & R6e (VK NOT FILED) V/O DTD 17.01.2017, L.VIJAYAKUMAR FOR R6c (VK NOT FILED) R2 & R4 ARE SD V/O DTD 25.07.2017, APPEAL AGAINST R3(1) DISMISSED
15.	2502	2008	GIRIDHAR.H FOR A1a TO A1c (VK FILED)	HAREESH BHANDARY FOR R1 SHAKEER ABBASM FOR R2 (NOC VK FILED) HEGDE ASSOCIATES FOR R2 (NOC GIVEN)
16.	119	2009	VAMSHI KRISHNA & ANAND MUTTALI BY M/S ATV LEGAL & SOLICITOR FOR A1, A3 TO A5 (VK FILED) C.GOWRISHANKAR & GIRIJASHANKAR	M.NARAYANA REDDY FOR R1A, R1c, R2b, R2c (VK FILED) D.RAGHU PRAKASH BABU FOR R3 V/O DTD 27.08.2010, SERVICE OF NOTICE TO R4 IS DISPENSED WITH V/O DTD 03.03.2022, APPEAL AGAINST R2a STAND ABATED R1b SD
17.	140	2009	JAGADEESH.D.HIREMATH	G.A.VISWANATHA REDDY FOR C/RESPONDENT M.S.VARADARAJA FOR RESPONDENT
18.	184	2009	D.J.GOVINDARAJU V/O DTD 01.09.2023, APPEAL	K.V.NARASIMHAN FOR R1a, R1b & R2

			ABATES AGAINST A4 K.N.RAVIKUMAR FOR A2 (NOC VK FILED) H.V.RAMACHANDRA RAO FOR A2	
19.	222	2009	UDAYA PRAKASH MULIYA	M.VISWAJITH RAI FOR R1(1) TO R1(4) (VK FILED)
20.	245	2009	SOMASHEKAR KASHIMATH & NIKHIL.S.K	H.N.BASAVARAJ FOR R1, R2, R3, R5 R4(b), R6(a) TO R6(d) SD V/O DTD 10.08.2021, NOTICE TO R4(c) & R4(d) H/S V/O DTD 01.06.2022, NOTICE TO R4(a) H/S
	C/W 244	2009	SOMASHEKAR KASHIMATH & NIKHIL.S.K	H.N.BASAVARAJ FOR R1, R2, R3, R5 R4(b), R6(a) TO R6(d) SD V/O DTD 10.08.2021, NOTICE TO R4(c) & R4(d) H/S V/O DTD 01.06.2022, NOTICE TO R4(a) H/S
21.	248	2009	R.B.SADASHIVAPPA	SHIVARUDRA & RANGANATHA.K.L FOR R1(a), R1(c), R1(d), R2(a) R1(b)(1), R3 SD V/O DTD 19.11.2012, D.P.MAHESH FOR R1(b)(2) & R1(b)(3) (VK NOT FILED)
22.	257	2009	K.S.VYASA RAO	S.V.PRAKASH FOR R1(a) TO R1(d) (VK FILED) V/O DTD 04.09.2015, R2 IS DELETED V/O DTD 15.06.2023 R1(c) IS H/S
23.	271	2009	SOMASHEKAR KASHIMATH	R.C.NAGARAJ FOR RESPONDENT
24.	289	2009	M/S. SOUTHERN LAW ASSOCIATES	K.O.VIJAYA KUMAR FOR R1 MAHESH KIRAN SHETTY FOR R1 (NOC VK FILED) B.V.SRINIVAS & ASSOCIATES FOR R2 & R3 M.D.BASAVANNA FOR R5 M.L.GOWDA & ASSOCIATES FOR R6 & R7 V/O DTD 30.08.2011, NOTICE ON R4 & R8 IS H/S

25.	295	2009	R.GOPAL	R.V.JAYAPRAKASH FOR R4 MYLARAIAH ASSOCIATES FOR R2, R5 TO R7 V/O DTD 27.10.2010, R3 & R4 ARE DEEMED TO HAVE BEEN SD
26.	298	2009	KRISHNAMOORTHY.D	R1(1) TO R1(5), R2, R4 ARE SD V/O DTD 28.03.2014, NOTICE TO R3 IS H/S
27.	314	2009	K.MAHALINGAM S.K.PRABHAKAR SHETTY	H.R.ANANTHA KRISHNA MURTHY FOR RESPONDENT (GPA COPY FILED)
28.	315	2009	K.R.RAMESH	G.BALAKRISHNA SHASTRY FOR R1 R2 SD
29.	316	2009	KUKKAJE RAMAKRISHNA BHAT	B.VIJAY SHETTY FOR C/R2 K.CHANNAPPA FOR R2, R7, R8 R1, R3, R4 SD V/O DTD 13.02.2014, R5 H/S & PLACED EXPARTE V/O DTD 20.11.2012, R7 & R8 ARE TREATED AS LRS OF DECEASED R6
30.	323	2009	P.MAHESH	GEETHADEVI.M.P FOR R1 TO R6 GOVT. ADV ACCEPTS NOTICE FOR R7 (MA NOT FILED) R8 SD
31.	330	2009	M.B.CHANDRA CHOODA	NAGAIAH FOR R1 TO R3 R.LOKESH FOR R4 (NOC VK FILED) B.V.MALLAREDDY FOR C/R4
32.	337	2009	RAJESHWARA.P.N	HANUMANTHAPPA & H.V.MANJUNATHA FOR C/R1 VIVEK.S FOR R1 (NOC VK FILED) R2 SD
33.	344	2009	D.J.GOVINDRAJU	B.M.SIDDAPPA FOR R1 & R2
34.	360	2009	ANANT MANDGI	H.C.SHIVARAMU FOR C/R6 (VK FILED), R3(a), R5 & R7 R1, R2, R4, R8 & R9 SD
35.	374	2009	G.BALAKRISHNA SHASTRY FOR APPELLANTS & PROPOSED LRS OF DECEASED A3 i.e. FOR A3(a) & A3(b), PROPOSED A3(c) IS MINOR REP. BY A3(a)	MANMOHAN.P.N FOR R1 TO R4
	C/W 371	2009	G.BALAKRISHNA SHASTRY	MANMOHAN.P.N, VINAY.N FOR

			FOR A1(a) TO A1(g)	R1, R4, R5, R6 R2(d), R3(a) TO R3(c) SD V/O DTD 18.11.2014, NOTICE IN RESPECT OF R2(a) TO R2(c) H/S
36.	376	2009	K.R.SRINIVASAPPA & C.R.GOPALASWAMY	D.NAGARAJA REDDY FOR F2 (VK FILED) C.R.SUBRAMANYA, T.R.SHANKARANARAYANAPPA FOR R7 TO R10 (NOC VK FILED) K.B.CHANDRASHEKARSWAMY, LEELAMBIKA.S.K FOR R7 TO R10 R3, R4, R5, R6(a), R6(b), R11(a) SD V/O DTD 27.03.2017, THE LRS OF DECEASED R1 ARE ALREADY ON RECORD
37.	381	2009	G.C.SHANMUKHA	VEERENDRA.R.PATIL FOR RESPONDENT (NOC)
38.	383	2009	V/O DTD 11.01.2022, A2 TO A11 ARE TREATED AS LRS OF DECEASED A1 K RAMABHAT ASSOCIATES	MOHAN MALIGE, PAVITRA.A.RAO & ROHIT URS FOR R5 R2 TO R3 SD PROPOSED LRS OF R4a TO R4c ARE SD V/O DTD 03.02.2023, R1a(1) H/S
39.	397	2009	SANATH KUMAR SHETTY	SANDESH.J.CHOUTA & ISMAIL FOR R1(a) TO R1(d) R2, R3, R5, R6 SD V/O DTD 28.10.2010, R5 & R6 ARE TREATED AS LRS OF DECEASED R4
40.	398	2009	D.J.GOVINDA RAJU	L.M.PANDURANGA SWAMY FOR R1 & R2
41.	414	2009	A.V.GANGADHARAPPA & G.RAVISHANKAR	S.N.RAMA PRASAD FOR R1(1) TO R1(6) (VK FILED)
42.	417	2009	V.VINOD REDDY	R1 SD V/O DTD 27.08.2012, APPEAL AGAINST R2 DISMISSED
43.	418	2009	M.VINAYA KEERTHI	P.MANJUNATHA FOR R1 R2 SD
44.	420	2009	A.V.GANGADHARAPPA & G.RAVISHANKAR	R4, R7, R8, R11 & R12 SD V/O DTD 08.11.2010, R9 IS DECEASED TO HAVE BEEN SD V/O DTD 24.03.2014, APPEAL AGAINST R1 TO R3, R5 & R6 ABATED

				V/O DTD 21.04.2014, R8 & R9 ARE TREATED AS LRS OF DECEASED R10
45.	422	2009	NITESH GOWDA	V/O DTD 23.04.2016, D.C.JAGADEESH ACCEPTS NOTICE FOR R1(a) TO R1(d) (VK NOT FILED) HANUMANTHARAYA.D & VIJAYAN.V FOR R1(a) TO R1(d) R2 SD
	C/W			
	715	2009	HANUMANTHARAYA.D & VIJAYAN.V (NOC VK FILED) D.C.JAGADEESH	NITESH GOWDA FOR R1 (NOC) R2 SD
46.	426	2009	DAYANANDA.S.PATIL	H.JAYAKAR SHETTY FOR R2 R1(a), R1(b)(2), R1(b)(3), R1(c), R1(d), R1(e), R3 & R4 SD G.A.SRIKANTE GOWDA FOR R5 TO R11 V/O DTD 17.01.2017, NOTICE TO R1(b)(1) IS H/S
	C/W			
	439	2009	JAYAPRAKASH REDDY	DAYANANDA.S.PATIL FOR C/R1 TO R9 R13 TO R18 SD V/O DTD 04.09.2015, R10 TO R12 H/S
47.	440	2009	T.A.KARUMBIAH & P.C.VINITHA	V.RANGARAMU ASSOCIATES FOR R1 TO R7
48.	442	2009	SUNITHA.H.SINGH, BALAJI PRASAD & SHIVAPPA.S (NOC VK FILED)	K.V.NARASIMHAN FOR R1(a) TO R1(d)
49.	446	2009	G.M.CHANDRASHEKAR	K.B.K.SWAMY FOR R1 TO R3, R6, R14 TO R16 & R23 R4, R5, R7, R8, R9(a), R10, R11, R13, R17 TO R22 & R24 SD R9(b) TO R9(d) ARE MINORS, REP. BY R9(a) V/O DTD 30.06.2016, APPEAL SHALL STAND DISMISSED AGAINST R12
50.	471	2009	G.MUNISWAMAPPA	A.HANUMANTHAPPA FOR R1(e), R1(g), R2 (NOC VK FILED) V/O DTD 19.07.2016, R1(f) & R2 ADV RETIRED, SHOW THEIR NAMES R1(f) SMT PUSHPA, R2 T.R.RAMESH K.MANJUNATHA FOR C/R1(b) V/O DTD 14.10.2014, R3 IS

				DISPENSED WITH R1(c) & R1(d) SD R1(a) DEAD - OTHER RESPONDENTS ARE LRS OF DECEASED R1(a)
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ADVANCE LIST NO. 4 OF 2023 (BLR)

**STATEMENT SHOWING LIST OF CASES PENDING FOR
HEARING IN RFA MATTERS PERTAINING TO SINGLE BENCH**

SL. NOS.	CASE NUMBERS	ADVOCATE FOR APPELLANTS	ADVOCATE FOR RESPONDENTS
1.	52/2010	A. BALAKRISHNAN	A.M. RAMAMURTHY REDDY ADV. FOR R1(A TO F)
2.	66/2010	A. MADHUSUDHANA RAO	K.K. VASANTH ADV. FOR RESPONDENT
	CONNECTED WITH		
	311/2010	K.K. VASANTH	A. MADHUSUDHANA RAO ADV. FOR RESPONDENT
3.	78/2010	T. SESHAGIRI RAO & SUNIL S. RAO	VIJAYA SHEKARA GOWDA ADV. FOR R1(B), RAMESH P. KULAKARNI ADV. FOR R4, R5, R6(A) TO R6(E), H.V. GOPALA R& SERVED ON 12/09/12, K.R. ASHOK KUMAR ADV. FOR R8 & R9
4.	166/2010	ANIL KEMBHAVI & RADHA V.D. ADVS. FOR APPELLANT NO.1(A) TO 1(D), B.S. SACHIN ADV. FOR APPELLANT (VK NOT FILED)	P.S. MALIPATIL ADV. FOR C/R1
5.	174/2010	T.N. VISHWANATH & T.N. RAMESH	B.C. SEETHARAMA RAO ADV. FOR R1 TO R4
6.	177/2010	G. BALAKRISHNA SHASTRY	C. PATTABI RAMAN, NALINI J & VAISHNAVI P. ADVS. FOR R1(A) TO R1(E), R5(A)

			TO R5(E), G.R. RAVEESHA ADV. FOR R2 (A) TO R2 (E), DR. SUNDAREESHA ADV. FOR R3(A)(I) TO R3(A)(III), S.N. PRASANTH CHANDRA ADV. FOR R4.
7.	200/2010	A.CHANDRA CHUD	B.N. ANANTHA NARAYANA & D.G. CHINNAPPA GOWDA ADV. FOR R1 (A) TO R1(D), BHARAT L. ADV. FOR R4.
8.	206/2010	AMIT MANDGI & B.N. HALASWAMY	G.V. SHASHIKUMAR, YESHU MISHRA ADVS. FOR R1 TO R3, H.R. ANANTHAKRISHNAMURTHY ADV. FOR R4
	CONNECTED WITH		
	1007/2011	G.V. SHASHIKUMAR	H.R. ANANTHAKRISHNAMURTHY ADV. FOR R2 SATHISH B. ADV. FOR IMPLEADING R3 & R4.
	112/2010	G.V. SHASHIKUMAR, YESHU MISHRA ADVS. FOR A1 TO A3,	AMIT MANDGI & B.N. HALASWAMY ADVS. FOR R2, SATHISH B. ADV. FOR IMPLEADING R3 & R4.
9.	234/2010	C.S. PRASANNA KUMAR & MANOHAR	K.B.S. MANNIAN ADV. FOR R1 (A) R1(D)
10.	236/2010	T.N. VISHWANATH & T.N. RAMESH	K. RAGHAVENDRA RAO & V. VIDYA ADV. FOR R1 (A) TO R1 (C), BYREWGOWDA ADV. FOR

			R2.
11.	238/2010	MOHAMED TAHIR	NISHANTH A.V. ADV. FOR RESPONDENT
12.	240/2010	K. V. NARASIMHAN	M.L. DAYANANDA KUMAR & M.D. RAGHUNATH ADV. FOR RESPONDENT.
13.	279/2010	P.D. SURANA	PARAS JAIN ADV. FOR C/R
14.	297/2010	G. NARAYANA RAO	M.S. RAJENDRA ADV. FOR R2.
15.	300/2010	SRIHARI A.V.	B.V. MALLAREDDY & S.M. SREERAMA REDDY ADVS. FOR R2, HARISH H.V. ADV. FOR R3 TO R5.
16.	306/2010	B.N. JAYADEVA	B. SHARAT KUMAR FOR RESPONDENT
17.	310/2010	N. J. RAMESH	SERVED
18.	317/2010	K. KRISHNA SWAMY	I.G. GANCHINAMATH ADV. FOR R1
19.	318/2010	ARUNA SHYAM	PUTTASIDDAPPA ADV, FOR R2 A. MADHUSUDHANA RAO ADV. FOR C/R4 & C/R5. M. SUDHAKAR PAI ADV. FOR R6 TO R9.
20.	320/2010	B. SRINIVAS	KRISHNAMURTHY M.R. & SWAMY SHIVA PRAKASH H ADVS. FOR R1 & R2
21.	342/2010	SYED KHAMRUDDIN, ARUN A. GADAG	MEHTAR M. AZZAM ADV. FOR R2, MANZOOR PASHA ADV. FOR R3
22.	358/2010	ASHWIN S. HALADY	C.M. NAGABHUSHANA & P.V. CHANDRASHEKARA ADVS. FOR RESPONDENT

23.	371/2010	G. SRINIVASA	G.V. SHASHI KUMAR R1, R2(A) TO R2(C) & R4
24.	375/2010	SUBRAMANYA BY HARANAHALI LAW PARTNERS	MAMATHA G. KULAKARNI ADV. FOR R1 TO R6
	CONNECTED WITH		
	462/2010	MAMATHA G. KULAKARNI	SUBRAMANYA BY HARANAHALI LAW PARTNERS
25.	396/2010	C.G. DILEEP GOWDA	C.M. NAGABHUSHANA & P.V. CHANDRASHEKARA ADVS. FOR R1 TO R6
26.	406/2010	N. SHANKARNARAYANA BHAT	P. SRINIVASIAH ADV .FOR R1 TO R4
27.	414/2010	K.S. KRISHNAN & UMASHANKAR	KIRAN V. RON & SUKRUTHA R ADV. FOR R2, SMT. MANJULA V/O DT. 7.9.22 SUBMITS TO FILE VK FOR R2.
28.	419/2010	SIVARAMAN VAIDYANATHAN	A. SAMPATH AND MALLIKARJUN N.K. ADV. FOR R3
29.	426/2010	S.N. PRASHANTH CHANDRA (NOC VK FILED) GURURAJ JOSHI (NOC VK FILED)	ERAPPA REDDY & G. NARASI REDDY ADV. FOR C/R
30.	451/2010	A. KRISHNA BHAT	RUPET M. RASORIA ADV. FOR R1 TO R4, R6, R9, R11 & R13, RUPET M. RASORIA UNDERTAKES TO FILE VK FOR R10 & R14 (VK NOT FILED)
31.	454/2010	J.C. KUMAR	S.D.N. PRASAD, M.N. UMESH & M.B. YASHODA ADVS. FOR R1(A),

			POORNIMA M. ADV. FOR R3.
	CONNECTED WITH		
	453/2010	J.C. KUMAR	S.D.N. PRASAD, M.N. UMESH & M.B. YASHODA ADVS. FOR R1, I.D. GACHCHINAMATH ADV. FOR R3.
32.	476/2010	P.B. RAJU	AMARESH A. ANGADI ADV. FOR R1(A) TO R1(E), AMARESH A. ANGADI ADV. FOR R1, R2 & R3(A) (VK NOT FILED)
33.	492/2010	SHANMUKHAPPA	S. N. PRASHANTH CHANDRA ADV. FOR R1
34.	507/2010	Y.K. NARAYANA SHARMA	M.A. HUMAYUN ADV. FOR R1(A) TO R1(D) & R1(F) AND R2, H.N. PRAKASH ADV. FOR R3 & R5(I) TO R5(IV)
35.	509/2010	S. SRIRANGA & SUMANA NAGANANDA	B.V. KRISHNA ADV. C/R
36.	519/2010	M.G. RAVISHA	C. SHANKAR REDDY ADV. FOR R1, C. SHANKAR REDDY ADV. FOR R2(A), R2(B) & R2(D)
37.	534/2010	T. SESHAGIRI RAO	M.A. HUMAYUN ADV. FOR R1 (A), V. RAVIPRAKASH ADV. FOR R1(B) TO R1(D), MOHAN BHAT ADV. FOR R1(E) & R1(F)
38.	535/2010	C.M. NAGABUSHANA & P.V. CHANDRASHEKAR	V.VINOD REDDY ADV. FOR C/R1 & R2.

39.	557/2010	B.N. ANANTHANARAYANA	R1 DISPENSES, R2 HELD SUFFICIENT
40.	558/2010	C.M. NAGABUSHANA & P.V. CHANDRASHEKAR	HCGP DIRECTED TO TAKE NOTICE FOR R1, H.C.SUNDARESHA ADV. FOR R2 & R3
41.	562/2010	H.S. RAMAMURTHY ADV. FOR LRS. OF DECEASED APPELLANT 1 & 2, A1(A) TO A1(E), H. MUNISWAMY GOWDA ADV. FOR A1(E)	RAVI KUMARA B.R. & PRAMOD K. ADVS. FOR R1(B), RAVI KUMARA B.R. ADV. FOR R2 (VK NOT FILED)
42.	574/2010	B.L. SANJEEV	M.B. CHANDRA CHOODA ADV. FOR RESPONDENT
43.	583/2010	NAGARAJ S. JAIN & C.N.S. BHAT	S.Z.A. KHURESHI ADV. FOR R1
44.	598/2010	D.P. MAHESH	P. DHANANJAYA ADV. FOR R1, JAGADEESH GOWDA PATIL ADV. FOR R2(A) & R2(B)
45.	605/2010	K. KRISHNA	M.S. VARADARAJAN SANTHOSH C/R1
46.	615/2010	G.S. BHAT, C. SADASHIVA, P.T. MURALIDHAR & V.G. MURTHY	M.B. NARGUND & SONA VAKKUND ADV. FOR C/R
	CONNECTED WITH		
	891/2010	M.B. NARGUND & SONA VAKKUND, SONA NARGUND & KRISHNA NARGUND ADVS. FOR LRS OF DECEASE APPELLANT	G.S. BHAT, C. SADASHIVA, P.T. MURALIDHAR & V.G. MURTHY ADV. FOR RESPONDENT
47.	630/2010	A. RADHA KRISHNA (NOC NOT OBTAINED)	

		M.K. KRISHNA MURTHY	
48.	649/2010	S. VASANTH MADHAV	S. NAGARAJ ADV. FOR C/R1 & 2
49.	659/2010	M.C. RAVI KUMAR & H.S. PRASHANTH	V. PRABHAKAR ADV. FOR C/R1, POORNIMA M. ADV. FOR R2
50.	664/2010	PRAVEEN R.J.S. & K.J.JAGADEESH	R.B. SADASIVAPPA ADV. FOR R1 & R2